

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 4/RP/2012

Subject: Review petition against order dated 26.8.2011 in Petition No 175/2011 in connection with the liquidation of arrear payments in instalments in respect of provisional orders/final orders passed by Commission granting/determining the AFC for the period 2009-14 for central generating stations, namely NHPC, NEEPCO, NTPC and PGCIL.

Date of Hearing: 11.7.2013

Coram: Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member

Petitioner: Assam Power Distribution Company Ltd

Respondents: NEEPCO & 3 others.

Parties Present: Shri Ajay Dua, NTPC
Shri Sachin Jain, NTPC
Shri Rajeev Hustu, NHPC
S K Meena, NHPC
Shri J.K.Jha, NHPC

RECORD OF PROCEEDINGS

The petition was taken up for hearing.

2. None appeared on behalf of petitioner despite notice. The representatives of the respondents, NTPC & NHPC were present.
3. The Commission reserved its order in the petition.

By order of the Commission

Sd/-
(T. Rout)
Joint Chief (Law)